GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4162 ANSWERED ON:19.12.2012 TRANSFER POLICY OF KVS Choudhry Smt. Shruti;Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has changed the transfer policy of staff of the Kendriya Vidyalayas;
- (b) if so, the details thereof; and
- (c) the demands pending from the teachers organisations in respect of transfers and the time by which action will be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a) & (b) The Kendriya Vidyalaya Sangathan (KVS) has informed us that it has amended the transfer policy in the interest of the welfare of the employees of the KVS. The amended policy has been made effective from 1st April 2011. These guidelines are applicable to all the employees of the KVS (Hq) / Regional Office/Zonal Institute of Education & Training / Kendriya Vidyalayas. The detail of changes made in the Transfer Guidelines are annexed.
- (c) Some suggestions regarding changes in the transfer guidelines were received by the KVS. These were considered but could not be accepted.